

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> JULY, 2024, 02:30 P.M.**

**CP/8/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Kangla Constructions Private Limited Vs Registrar of Companies, NER
Under Section	U/s 252(1) of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) : Mr. D. N. Chowdhury, RoC NER.

**ORDER**

No appearance for the petitioner. Matter adjourned to **22.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)